

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

CRR No. 21/2013
IA No. 9/2013

Shanti Devi and another

...Petitioner(s)

Through :- Mr. R.K.S.Thakur, Advocate.

v/s

Kamal Dev Bhagat and another

...Respondent(s)

Through :- Mr. Rahul Pant, Advocate.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Adjourned at the request of learned counsel for the petitioners.

List on 27.07.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
22.06.2020
Pawan Chopra